

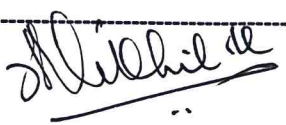
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 125/BB/ 2017	-	For compliance of office objections raised by Registry	Rule-6 of IB	Next Radio Ltd. Vs Samruddhi Realty Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	NIKHIL K 9845337316	PETITIONER	

ORDER

Counsel for Petitioner is present. He is directed to clarify about service of demand notice on the Corporate Debtor. List it on 22/12/2017.


Member (T)


Member (J)